

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA**

**UNSTARRED QUESTION NO. 5885  
TO BE ANSWERED ON 10.04.2017**

**Norms to set up Colleges**

**†5885. DR. VIRENDRA KUMAR:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the norms for setting up of colleges under the Central Universities;
- (b) whether the Government is aware that new colleges cannot be set up in the States due to the present norms of gross enrolment ratio of the students;
- (c) if so, the details thereof;
- (d) whether the Government has given any relaxation in the said norms; and
- (e) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE  
DEVELOPMENT  
(DR. MAHENDRA NATH PANDEY)**

(a) to (e): The Central Universities are autonomous bodies which are established under different Acts passed by the Parliament and are regulated by respective Acts and Statutes made thereunder. The statutory bodies of the Central Universities are competent to develop the norms for setting up of as well as affiliation to Colleges, provided the respective Act permits it.

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